

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.332/KB/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company		Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	AKHILESH KR. SHRIVASTAVA	Respondent No. 445 JV	10/1/2018
2.	SHAKEEL MD. AKHTER		

1.	MR. ABHRAJIT MITRA, SR ADV	} Petitioner	10/1/18
2.	MR. REETOBROTO MITRA, ADV		
3.	MR. ARITRA BASU, ADV		
4.	MR. SANJIV KUMAR TRIVEDI, ADV		

1.	MR. ABHISHEK HALDAR, ADV	} for Workmen's Union in CA. 408 of 2017	10/1/18.
2.	MR. ABHISHEK JAIN, ADV		

1.	MR. PRANJIT KR. RAY, ADV	} for R1	10/1/18
	MR. ADITYA KANADIA, ADV		
	MR. S. SARKAR, ADV		
	MR. A. DAS, ADV		

1.	MR. JISHNU SAHA	} for R2 no. 6.	10/1/18.
	MR. DIPAN SHARMA		
	MR. RAJIB MULLICH		
	MR. RAKESH SARKAR		

Shamuk Mitra, Adv - for R-22, R-23

10/1/18.

ORDER

Ld. Counsel for the petitioners, the respondent nos. 1, 4, 5, 6, 22 and 23 and the Ld. Counsel for the worker's union is present.

Heard the arguments of the Ld. Counsel of the respondent no. 1.

List it on 17/01/2018 as a part heard matter.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)